

The Deputy Minister of Communications (Shri Raj Bahadur): Yes.

Railway Staff Quarters

307. **Shri D. C. Sharma:** Will the Minister of Railways be pleased to state :

(a) the number of Railway Guards on the Northern Railway who have been allotted quarters upto the 31st July, 1955; and

(b) The number of such employees who have not been provided residential accommodation?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 1002.

(b) 749

Indian Shipping Tonnage

308. { **Shri D.C. Sharma;**
Dr. Ram Subhag Singh:

Will the Minister of Transport be pleased to state:

(a) the total tonnage of Indian ships ping in the overseas shipping (company-wise);

(b) the total increase in this tonnage during the last three years;

(c) whether it is considered sufficient to cope with the needs of the overseas trade; and

(d) if not, the extent of increase needed and the steps being taken in the matter?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) A statement giving the required information is appended. [See Appendix V, annexure No. 13].

(b) About 40,000 gross registered tons.

(c) No.

(d) No precise estimate of the shipping requirements of the country has been made. But the Reconstruction Policy Sub-Committee on Shipping estimated in 1947 that a target of 2 million Gross Registered tons of shipping would enable Indian Shipping to cater for the entire coastal trade and a reasonable share of the near and distant trades. Out of these 2 million tons, about 4,50,000 tons may be required for the coastal and adjacent trades and the remainder for the overseas trades.

Shipping is in the private sector and the initiative for acquisition and expansion of tonnage rests, therefore, primarily on

the Indian shipping companies themselves. The following are, however, some of the important steps taken by the Government to increase the tonnage of Indian Shipping in the overseas trades :—

(1) The Eastern Shipping Corporation Ltd., in which the Government holds the majority shares and controlling interest, has been set up for acquisition of tonnage and operation in the overseas trades;

(2) Loans are being granted to Indian shipping companies at concessional rates of interest for acquiring tonnage.

(3) Further programmes for expansion of shipping in the overseas trades under the Second Five Year Plan are under consideration.

(4) Proposal for setting up a second shipping corporation mainly for operation in tramp trades is also under consideration.

Delhi Road Transport Service

310. **Shri Dhahi:** Will the Minister of Transport be pleased to state :

(a) the numbers of break-downs and "missing trips" of the Delhi Road Transport Service buses during the months of April, May and June, 1955; and

(b) what improvements, if any, there have been in these matters, as compared with the previous three months?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a)

	April 1955	May 1955	June 1955	Total
Number of Breakdowns.	385	400	339	1,124
Number of trips missed.	9,571	10,399	9,468	29,438

(b) The number of breakdowns and the number of trips missed during April to June 1955 has decreased by 348 and 5,929 respectively as compared with the previous three months.

Anti-T.B. Drug

311. **Shri Dhahi:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that in U.S.A. a medicine, called Strepto-hydradid, has recently been discovered for the effective treatment of Pulmonary Tuberculosis; and

(b) if so, whether Government have taken or propose to take steps to see that this medicine is made available to T.B. patients in this country?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) 'Streptohydrazid' has been in use in the U.S.A. for sometime for the treatment of Pulmonary Tuberculosis.

(b) This drug has been available in the market since 1953.

दिल्ली मार्ग परिवहन सेवा

३१२. श्री नवल प्रभाकर : क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) डी० टी० एस० बसों के लिये कितने शीड हैं, और

(ख) उस में कितने सरकारी हैं तथा कितने किराये पर लिये गये हैं ?

रेलवे तथा परिवहन उपमंत्री (श्री बलगोशन) : (क) तीन ।

(ख) देहली सड़क परिवहन प्राधिकार के दो अपने शीड हैं और एक किराये पर लिया हुआ है ।

रेलवे क्वार्टर

३१४. श्री नवल प्रभाकर : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में चतुर्थ श्रेणी के कर्मचारियों के लिये १९५४ में कितने क्वार्टर बनाये गये; और

(ख) इस कालावधि में इन में से कितने मकान कर्मचारियों को दे दिये गये ?

रेलवे तथा परिवहन उपमंत्री (श्री बलगोशन) (क) क्वार्टर बनाने का हिसाब कलेण्डर साल (Calendar Year) के अनुसार न रख कर आर्थिक साल (Financial Year) के अनुसार रखा जाता है । १९५४-५५ में चौथे दर्जे के कर्मचारियों के लिये दिल्ली में १२५ क्वार्टर बनाये गये ।

(ख) सभी १२५ क्वार्टर चौथे दर्जे के कर्मचारियों को दे दिये गये हैं ।

Coal Mines Provident Fund

315. **Shri Ibrahim :** Will the Minister of Labour be pleased to state:

(a) the total annual collection of the Coal Mines Provident Fund in Bihar;

(b) the total amount now in the Fund;

(c) how many persons are contributing to it; and

(d) the number of dead accounts?

The Deputy Minister of Labour (Shri Abid Ali): Presumably the Hon'ble member is referring to the Coal Mines Provident Fund which has headquarters in Bihar. The figures are:—

(a) About Rs. 66 lakhs.

(b) About Rs. 466 lakhs on the 30th June, 1955.

(c) About 3.2 lakhs.

(d) About 66,000.

Central Research Institute, Kasauli

316. **Dr. Satyawadi :** Will the Minister of Health be pleased to state :

(a) whether it is a fact that Class IV staff of the Central Research Institute, Kasauli and other such institutes of the Central Government are provided medical facilities ;

(b) if so, the nature thereof ;

(c) since when this scheme has been in operation ;

(d) the annual expenditure on this scheme so far since the year 1945; and

(e) the number of persons benefited therefrom ?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) Yes.

(b) All Class IV employees of the Central Research Institute, Kasauli and other Central Government institutes located outside Delhi are entitled to free medical attendance and treatment under the Central Services (Medical Attendance) Rules, 1944. The Class IV employees of the Institutes situated in Delhi and New Delhi are provided with medical facilities under the Contributory Health Service Scheme.

(c) Since 1st January, 1944.